





* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 1086/2013

BRISTOL DEALCOM PVT LTD

..... Plaintiff

Through: Mr Karan Gupta, Adv (VC)

versus

MURTI DEVI DECEASED THR. L.R.

Through:

..... Defendant Mr SS Dahiya, Adv for D1 Mr Aditya Singh and Mr Jayant Tewithia, Advs for D2

CORAM: JOINT REGISTRAR (JUDICIAL) MS. SHUCHI LALER (DHJS)

<u>ORDER</u> 20.11.2023

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Ld. Joint Registrar (Judicial) is on leave. List on 03.05.2024.

Reader to Joint Registrar (Judicial)

NOVEMBER 20, 2023

Click here to check corrigendum, if any

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